NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 28/213-216-221/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

Name of the Company:

Mrugesh Arvindbhai Patel

V/s.

Saturn Infraspace Ltd. & Ors.

Section of the Companies Act:

Section 213-216-221 of the Companies Act,

<u>1956</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Dilit N'Mohami

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<u>ORDER</u>

Learned PCS Mr. D.N. Motwani present for Petitioner. None present for Respondents.

Learned PCS for Petitioner represented that he wants to amend para 2 of page 11 of the petition and for that purpose he wants to file application.

List the matter on 27.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 20th day of September, 2017.